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## (2018) 09 CHH CK 0044

## **Chhattisgarh High Court**

Case No: Writ Petition (S) No. 5743 Of 2018

Sanjay Kumar Pathak APPELLANT

Vs

State Of Chhattisgarh And Ors RESPONDENT

**Date of Decision:** Sept. 4, 2018 **Hon'ble Judges:** P. Sam Koshy, J

Bench: Single Bench

Advocate: CJK Rao, Astha Shukla

Final Decision: Disposed Of

## **Judgement**

## P. Sam Koshy, J

1. The petitioner seeks a direction to the respondents to consider his claim for being sent on deputation as per advertisement issued on 24.03.2018 on

the post of Deputy Director.

- 2. Without entering into the merits of the case, this court is of the opinion that the present petition is too premature for this court to entertain the same
- at this juncture. The petitioner has applied for the said post as per the advertisement. The selection process is yet to be finalized. The petitioner seems
- to be aggrieved by the score card prepared by the respondents which may not be subjected to a judicial review now unless the results are declared.
- 3. Accordingly, reserving the right of the petitioner to move before the authorities by way of a representation and expecting the respondents to

consider the objection and contentions of the petitioner which he has raised in his representation, the present writ petition stands disposed of.